केन्द्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION
6–8वां तल, टावर–बी, वर्ल्ड ट्रेड सेंटर, नौरोजी नगर, नई दिल्ली – 110029
6-8th Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi - 110029

Petition No. 980/GT/2025 Date: **3rd August 2026**

To

Additional General Manager (Commercial)
NTPC SAIL Power Company Limited,
4th Floor, NBCC Tower, 15 Bhikaji Cama Place
New Delhi- 110066

Subject: Petition for determination of 2024-29 tariff for Bhilai Expansion Power Plant (500 MW).

Sir,

With reference to above subject, and under Regulation 28(10) of the CERC Conduct of Business Regulations, 2023, following additional information is required to be submitted on an affidavit, with an advance copy to the Respondents, on or before **10.8.2026**:

a) *Provide cost benefit analysis for the claim under Regulation 26(1)(i) as per the 2024 Tariff Regulations.*

b) *Provide the basis of escalation of Security expenses claimed.*

c) *Provide the basis of escalation of Ash Transportation expenses claimed.*

2. The Respondents shall file their replies by **17.8.2026** after serving copy to the Petitioner, who may file its rejoinder, if any, on or before **21.8.2026**. The due date for filing the additional information and reply/rejoinder shall be strictly complied.

3. The Petition shall be listed for hearing in due course for which separate notice will be issued.

Yours sincerely,

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

Copy to:

All Respondents